

(iii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification No. EP. 36(1)/2020, dated the 11th December, 2020, publishing the Food Corporation of India (Staff) (Fifth Amendment) Regulations, 2020, under sub-section (5) of Section 45 of the Food Corporation Act, 1964.

[Placed in Library. See No. L.T.3880/17/21]

I. Notifications of various Departments of the Ministry of Agriculture

II. Reports and Accounts of various Corporations for various years and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Parshottam Rupala, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

- (1) S.O. 3885 (E), dated the 29th October, 2020, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Fourth Amendment Order, 2020.

[Placed in Library. See No. L.T.3883/17/21]

- (2) S.O. 319 (E), dated the 21st January, 2021, authorizing certain manufacturers of City Compost specified therein, to sell City Compost in bulk directly to farmers for a period of three years further from the date of publication of the order in the Official Gazette.

[Placed in Library. See No. L.T.3806/17/21]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Notification No. S.O. 826 (E), dated the 22nd February, 2021, inserting certain substances in the Schedule to the Insecticides Act, 1968, issued under sub-clause (ii) of clause (e) of Section 3 of the said Act.

[Placed in Library. See No. L.T.3883/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-fourth Annual Report and Accounts of the Gujarat State Seeds Corporation Limited (GSSC), Gandhinagar, for the year 2019-20,

together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T.3881/17/21]

- (ii) (a) Fifty-third Annual Report and Accounts of the Punjab Agro Industries Corporation Ltd., Chandigarh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T.4168/17/21]

- (iii) (a) Fifty-seventh Annual Report and Accounts of the National Seeds Corporation (NSC) Limited, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T.4174/17/21]

- (iv) (a) Fifty-sixth Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Bhubaneswar, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (iv) (a) above.

[Placed in Library. See No. L.T.4169/17/21]

I. Reports and Accounts (2019-20) of NIRDPR, Hyderabad and National Rural Infrastructure Development Agency, New Delhi and related Papers

II. Annual Report (2019-20) of MGNREGA, New Delhi

SHRI V. MURALEEDHARAN: Sir, on behalf of Sadhvi Niranjana Jyoti, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (i) (a) Annual Report of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2019-20.